

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
MAY ---2016**

| KIND OF CASES | PREVIOUS | INSTITUTION | | | LB | DISPOSAL | | | CLOSING |
|--|---------------|-------------|-------------|-------------|----------|------------|-------------|-------------|---------------|
| | BALANCE | DB | SB | TOTAL | | DB | SB | TOTAL | BALANCE |
| MAIN CASES | | | | | | | | | |
| CIVIL SIDE | | | | | | | | | |
| CIVIL FIRST APPEAL | 7496 | - | 66 | 66 | - | - | 10 | 10 | 7552 |
| CIVIL SECOND APPEAL | 2367 | - | 56 | 56 | - | - | 10 | 10 | 2413 |
| EX. FIRST APPEAL | 28 | - | 0 | 0 | - | - | 0 | 0 | 28 |
| EX. SECOND APPEAL | 3 | - | 0 | 0 | - | - | 0 | 0 | 3 |
| CIVIL MISC. APPEAL | 22974 | 2 | 280 | 282 | - | 3 | 30 | 33 | 23223 |
| CIVIL REVISION | 406 | - | 27 | 27 | - | - | 16 | 16 | 417 |
| CIVIL REVIEW | 533 | 4 | 11 | 15 | - | 7 | 5 | 12 | 536 |
| INCOME TAX REF. | 7 | - | - | 0 | - | 1 | - | 1 | 6 |
| OTHER TAX REF. | 5 | - | - | 0 | - | - | - | 0 | 5 |
| TAX CASES | - | - | - | 0 | - | - | - | 0 | 0 |
| EXCISE ACT REF. | - | - | - | 0 | - | - | - | 0 | 0 |
| L. T. APPEAL | 699 | 5 | - | 5 | - | 50 | - | 50 | 654 |
| W. T. A. | 8 | - | - | 0 | - | - | - | 0 | 8 |
| SALES TAX REVISIONS | 592 | - | 0 | 0 | - | - | 4 | 4 | 588 |
| TESTAMENTARY CASES | 1 | - | 0 | 0 | - | - | - | 0 | 1 |
| COMPANY PETITION | 41 | - | 1 | 1 | - | - | 0 | 0 | 42 |
| COMPANY APPEAL | 3 | - | 0 | 0 | - | - | - | 0 | 3 |
| COMPANY APPLS. | 10 | - | 0 | 0 | - | - | 0 | 0 | 10 |
| COMPANY SUITS | - | - | - | 0 | - | - | - | 0 | 0 |
| COMPANY LIQUIDATION | 10 | - | 0 | 0 | - | - | 0 | 0 | 10 |
| ELECTION PETITION | 0 | - | - | 0 | - | - | - | 0 | 0 |
| SPECIAL APPEAL (CIVIL) | 34 | 0 | - | 0 | - | 0 | - | 0 | 34 |
| SPECIAL APPEAL (WRIT) | 2809 | 86 | - | 86 | - | 279 | - | 279 | 2616 |
| CIVIL CONTEMPT | 1707 | 15 | 111 | 126 | - | 12 | 48 | 60 | 1773 |
| CIVIL WRIT | 38826 | 136 | 1678 | 1814 | - | 175 | 829 | 1004 | 39636 |
| RECRIMINATION PET. | - | - | - | 0 | - | - | - | 0 | 0 |
| CENTRAL EXCISE APPEAL | 227 | 3 | - | 3 | - | 5 | - | 5 | 225 |
| CROSS OBJECTION | 637 | 1 | 1 | 2 | - | 1 | 1 | 2 | 637 |
| CIVIL REFERENCE | 1 | - | - | 0 | - | - | - | 0 | 1 |
| TOTAL "A" | 79424 | 252 | 2231 | 2483 | 0 | 533 | 953 | 1486 | 80421 |
| CRIMINAL SIDE | | | | | | | | | |
| MURDER REFERENCE | 2 | 0 | - | 0 | - | 0 | - | 0 | 2 |
| CRIMINAL APPEAL | 16704 | 20 | 58 | 78 | - | 14 | 37 | 51 | 16731 |
| CRIMINAL REVISION | 7185 | - | 168 | 168 | - | 0 | 86 | 86 | 7267 |
| CRL. MISC. PET. U/S 482 CR. P.C. | 3249 | 0 | 382 | 382 | - | 0 | 278 | 278 | 3353 |
| CRL. MISC. BAIL U/S 438 & 439 CR. P. C. | 770 | - | 1107 | 1107 | - | - | 1219 | 1219 | 658 |
| CR. CONT. PETITION | 2 | - | 0 | 0 | - | 0 | 0 | 0 | 2 |
| CRIMINAL REFERENCE | - | - | - | 0 | - | - | - | 0 | 0 |
| HABES CORPUS | 132 | 15 | - | 15 | - | 16 | - | 16 | 131 |
| CR. L TO A | 265 | 3 | 18 | 21 | - | 5 | 14 | 19 | 267 |
| CRIMINAL WRIT | 0 | 0 | 12 | 12 | - | 0 | 4 | 4 | 8 |
| TOTAL B | 28309 | 38 | 1745 | 1783 | - | 35 | 1638 | 1673 | 28419 |
| TOTAL A + B | 107733 | 290 | 3976 | 4266 | 0 | 568 | 2591 | 3159 | 108840 |
| OTHER ORIGINAL JURISDICTION CASES | | | | | | | | | |
| ARBITRATION APPLICATION | 16 | - | 0 | 0 | - | - | 4 | 4 | 12 |
| LEAVE TO APPEAL TO S. C | 12 | - | 0 | 0 | - | - | 0 | 0 | 12 |
| CIVIL TRANSFER APPLICATION | 186 | - | 19 | 19 | - | - | 5 | 5 | 200 |
| CRIMINAL TRANSFER | 10 | - | 0 | 0 | - | - | 0 | 0 | 10 |
| TOTAL C | 224 | 0 | 19 | 19 | - | 0 | 9 | 9 | 234 |
| GRAND TOTAL A+B+C+ | 107957 | 290 | 3995 | 4285 | - | 568 | 2600 | 3168 | 109074 |

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8-6-16